

by the Government to increase the number of transmitters during the Ninth Plan;

(c) whether the Government propose to set up a Doordarshan telecast centre in Uttar Pradesh; and

(d) if so, the details thereof and the time by which this centre is likely to be set up ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY) : (a) Yes, Sir. Whereas, terrestrial TV coverage is available to 80.4% of area in U.P., certain hilly areas in the state of U.P. do not receive satisfactory radio signals.

(b) to (d) Non-availability of Radio/TV coverage is primarily due to terrain conditions, etc. It is the constant endeavour of the Govt. to increase both Radio and TV coverage in the State. Details of projects under implementation are in the Annexure attached Statement.

Statement

ALL INDIA RADIO

Under Implementation	Target date of completion
1	2
Chamoli	1997-98
Uttarkashi	1997-98
DOORDARSHAN	
Transmitters Under Implementation in U.P.	
HPT	
Banda	1998-99
Mussoorie (DD II)	1999-2000
LPT	
Almora	1997-98
Haldwani	1997-98
Rudauli	1997-98
Barakot	1997-98
Dhunaghat	1997-98
Narora	1997-98
Rudhauri	1997-98

1	2
Rath	1997-98
Talbehat	1997-98
Mahroni	1997-98
Chhibramau	1997-98
Amroha	1997-98
Karwi	1997-98
Dudhinagar	1997-98
Khetikhan	1997-98
Mau (DD II)	1998-99
VLPT	
Chamoli	1997-98
Binsar	1997-98
Basot/Bhikhiasen	1997-98
Fateh Parbat	1997-98
Khait Parbat	1997-98
Rajgarhi	1997-98
Sirakota/Vaikunthdham	1997-98
Saahiya	1997-98
Maneshwar	1997-98
Dhausi	1997-98
Manila	1997-98
Tharali	1997-98
Rudraprayag	1997-98
Manikpur	1997-98
Naugaonkhal	1997-98
Kedarnath	1997-98
Badrinath	1997-98
Gaurikund	1997-98
Dugadda	1997-98

Clearance of Power Project

385. SHRI MANGAT RAM SHARMA :
DR. GIRIJA VYAS :

SHRI PRITHVIRAJ D. CHAUHAN :

KUMARI FARIDA TOPNO :

SHRI NAMDEO DIWATHE :

Will the Minister of POWER be pleased to state :

(a) the power projects sanctioned to boost the power sector during the last three years, State-wise;

(b) the funds set apart for this purpose;

(c) whether the Government proposed to evolve a fresh power policy to cover the entire gamut of power sector including generation, transmission and distribution;

(d) if so, the details thereof;

(e) whether the Government also propose to involve representatives from various sectors of economy in the framing of this policy; and

(f) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) and (b) Power projects which were accorded investment clearance by the Planning Commission during the last three financial years are given below :

Sl. No.	Name of Project (Capacity in MW)	State	Est. Cost (Rs. Crore)
1	2	3	4
1.	Rayalseema TPS St-II (2x210)	A.P.	1273.00
2.	Purulia PSS (900)	W.B.	1456.56
3.	Kothagudem TPS St-V (2x250)	A.P.	1890.00
4.	Diesel Generating Power Station at Kozhikode (6x20)	Kerala	355.00
5.	Muzaffarpur TPS Extn. (2x250)	Bihar	1452.13

In so far as State projects are concerned, the Central Government has been providing Block Plan assistance to the States for their Plans according to the formula approved by National Development Council.

(c) and (d) In accordance with the Common Minimum National Action Plan for Power adopted by the Government after extensive consultation with the State Governments, fresh initiatives have been taken to improve the performance of the power sector and to make it viable. The broad features of the programme inter-alia, are as follows :

- Finalising the National Energy Policy.
- Creation of Regulatory Commissions at the Centre and in the States ensure rationalisation of tariffs etc.
- Review of the Role of Central Agencies to facilitate speedy approval of projects.
- Encouragement of private sector participation.
- Providing autonomy to the State electricity Boards, their professionalisation and improvement in physical parameters.
- Encouragement to co-generation/captive and mega power projects.
- Developing a National Policy on Hydro Power.

(e) and (f) Yes, Sir. National Energy Policy is being formulated by the Committee set up in the Planning Commission. The Committee has representatives from various energy related institutions and experts in the power sector. The details of the policy on power are also scheduled to be discussed in the Consultative Committee of Parliament of the Ministry of Power.

[Translation]

Complaints against Employees and Officers of SAIL

386. SHRI NITISH KUMAR :

PROF. PREM SINGH CHANDUMAJRA :

Will the Minister of STEEL be pleased to state :

(a) the complaints received against employees and officers of Steel Authority of India Ltd. during the last three years;

(b) the names of the employees and officers against whom charges were framed as a result of the said complaints; and

(c) the action taken against them ?